

बहुत ही भ्रामककारी होगा। अतः निफ्ट प्रविष्य में भागलपुर को हवाई सेवा से जोड़ने की इंडियन एयरलाइन्स की कोई योजना नहीं है।

मुलतानगज के लिए विमान सेवा चालू करना सम्भव नहीं है। क्योंकि वहाँ कोई विमान क्षेत्र ही नहीं है। इस क्षेत्र की आवश्यकता पूर्ति पटना हवाई अड्डे द्वारा की जाती है जहाँ से होकर इंडियन एयरलाइन्स दैनिक विमान सेवा परिचालित कर रही है।

Indian Pavilions at International Trade Fair abroad

380 SHRI M A HANNAN ALIHAJ Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) what is the procedure of getting Indian Pavilions erected at International Trade Fairs abroad,

(b) is the procedure fool proof, and

(c) whether those structures are auctioned after the fairs or the money just goes waste once the fair is over?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHAN KUMAR GOYAL) (a) to (c) For erection pavilions at international trade fairs abroad the designs of the pavilion or of modifications/renovations where the building is already in existence and internal fixtures of platforms/props and electrification and basic layout of display are prepared by the Technical Division of the Trade Fair Authority of India (an undertaking of the Ministry of Commerce and Civil Supplies and Cooperation)

The drawings prepared by the Trade Fair Authority are supplied to the concerned Indian Missions abroad or a

senior officer is sent from here who, in keeping with the laid-down procedure of calling for tenders on the basis of the drawings, call for bids from well-established contractors for execution of the job. After negotiations with the lowest bidder in an effort to further cut down the bid the contract is awarded.

In case where an exclusive Indian Exhibition or a large scale participation is to be arranged or where facilities for construction/erection are meagre a senior officer of the Trade Fair Authority is sent to the venue of the fair for advance planning sufficiently in advance for the assessment of the facilities available. Basing on his assessment further action is taken for providing requisite assistance from India.

The procedure adopted has been found satisfactory.

At International Fairs wherever we have built our own pavilions the structures remain our own property and we use them whenever we participate. At regular and established fairs, usually we hire only covered space and to achieve the twin purpose of cutting down the costs and avoiding heavy dismantling costs we call for quotations for internal fixtures/platforms/bases/electrification etc from contract on the basis that the material would remain their property.

वर्ष 1976-77 के दौरान खाद्य तेलों के आयात के लिये लाइसेंस

881 श्री सुभाष आहुजा क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि

(क) वर्ष 1976-77 में खाद्य तेलों के आयात के लिये कितने मन्त्र के लाइसेंस जारी किये गये,